

NAFED Defaulting in EPF Scheme

8026. SHRI GADADHAR SAHA : Will the Minister of LABOUR be pleased to state :

(a) whether NAFED is in default of the Employees Provident Fund Scheme;

(b) whether appointment of auditors is done by the trustees of the fund with prior approval of the Provident Fund Commissioner;

(c) if so, the persons held responsible for making NAFED a defaulter in the Provident Fund Scheme; and

(d) the steps Government propose to take to remove the default in the Employees Provident Fund Scheme in NAFED ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) According to the provident fund authorities, M/s. NAFED is not defaulting in payment of Provident Fund dues;

(b) There is no requirement for obtaining prior approval of the Provident Fund Commissioner for appointment of auditors.

(c) and (d). Do not arise.

[Translation]

**Transfer of Development Work from
DDA to MCD**

8027. SHRI SANTOSH KUMAR SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have recently issued a notification for transfer of work relating to overall development of urban villages from DDA to MCD;

(b) if so, the reasons therefor;

(c) whether Government propose to provide financial grant for the purpose;

(d) if so, the village-wise amount allotted for providing civic amenities in urban villages ; and

(e) the details, of the expenditure incurred so far for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The Lt. Governor, Delhi while reviewing development works in Delhi by various agencies had taken a decision on 11-3-87 that all the urban villages presently maintained by the DDA will be transferred to MCD with effect from 1-4-87.

(c) and (d). The works of basic civic amenities like construction of roads, paths and lanes, construction of sullage and S. W. Drains construction of community laterines, construction of community halls, electrification, parks and open spaces, water supply and sewerage, in 96 urban villages of Delhi are being provided by the MCD and the DDA under a Plan Scheme of the Government of India, i.e. "Scheme for Development of Urban Villages of Delhi" at an estimated cost of Rs. 2067.33 lakhs.

(e) The details are as under :

<i>Expenditure Incurred (Rs. in lakhs)</i>	
<i>By DDA</i>	<i>By MCD</i>
2617.83	436.60
(upto 1986-87)	(upto 25-2-87)

[English]

Field Publicity Units in North Eastern States

8028. SHRI HAREN BHUMIJ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have sanctioned the construction of buildings for offices and residential purposes, and setting up of Field Publicity Units with VCP and colour monitor facilities and to equip them with a computer for programme analysis in North-Eastern States;

(b) if so, the details thereof especially in respect of Assam; and

(c) whether the installation of a 300 transmitter at Dibrugarh is yet to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) and (b) The office buildings to house the field offices of the Directorate of Field Publicity and residential quarters for its staff have been constructed at following places in the North-East Region :

1. Along
2. Daporijo
3. Khonsa
4. Nampong
5. Itanagar
6. Pasighat
7. Seppa
8. Tawang
9. Tezu
10. Ziro

No new Field Publicity Units have been started during the first two years of the Seventh Plan. However, 42 Units which include 12 in Assam, are already functioning in this area. There is no proposal at present to provide either VCP and colour monitor or computer to these Units.

(c) The installation of 300 KW MW transmitter at Dibrugarh has already been completed and testing is on.

Pact for housing cooperation with USSR

8029. SHRIMATI USHA CHAUDHARY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a pact for cooperation in housing between India and the USSR has been signed ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) Does not arise.

Fisheries education scheme

8030. SHRI ANADI CHARAN DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the disciplines in which Central Institute of Fisheries Education is imparting education and conducting research;

(b) whether Government propose to start M. Sc. course in Fisheries Management in all the Agricultural Universities/Colleges in the coastal State; if so, the details thereof;

(c) the manner in which different academic courses would be drawn and education imparted through such Universities in the near future under the Fisheries Education Scheme; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Central Institute of Fisheries Education (CIFE) is imparting education in Fisheries Biology (Marine and Inland), Fisheries Technology (Craft, Gear and Processing), Fisheries Marketing and Cooperation, Fisheries Economics and Statistics, Fisheries Management and Fisheries Extension. CIFE is conducting research in Marine Fisheries, Oceanography, Inland Fisheries, Aquaculture, Fishing Technology, Fish Processing, Fisheries Economics and Statistics and Marketing and Cooperation.

(b) No, Sir.

(c) The State Agricultural Universities are autonomous institutions. These Universities develop their course curricula as per the requirement and get them approved by their Academic Councils. However, Indian Council of Agricultural Research has developed a model course curriculum for undergraduate degree programmes in different branches of agricultural science including fisheries which are used as model by the State Agricultural Universities.